GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.4554 TO BE ANSWERED ON 28.03.2023

WELFARE GRANTS FOR SCs.

4554. SHRI COSME FRANCISCO CAITANO SARDINHA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the funds granted to the State of Goa for the welfare of Scheduled Castes in the last five years;
- (b) whether there are some arrears, if so, the details thereof along with total arrears and the reasons therefor; and
- (c) whether the Government is providing the grants for the welfare of SCs independently to the local bodies or they have taken from the funds earmarked for the State concerned and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI A. NARAYANASWAMY)

- (a): The Department of Social Justice & Empowerment implements the following Centrally Sponsored schemes for the welfare of persons belonging to the Scheduled Castes, under which funds are released to, inter alia, the State of Goa:
- (i) Post Matric Scholarships to the students belonging to Scheduled Castes for studies in India (PMS-SC);
- (ii) Pre-Matric Scholarships Scheme for Scheduled Castes & Others
- (iii) Centrally Sponsored Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989

The details of funds released to the State of Goa under the aforementioned schemes in the last five years is as under:

| S. No. | Scheme | Amount (Rs. in lakhs) |
|--------|---|-----------------------|
| 1 | PMS-SC | 14.99 |
| 2 | Pre-Matric Scholarships Scheme for Scheduled Castes & Others | 3.60 |
| | Implementation of the PCR and the Scheduled Castes and the Scheduled Tribes (POA) Act | 57.45 |
| Total | | 76.04 |

- (b): No arrears are pending at the level of this Department to be paid to the State of Goa.
- (c): No funds are released directly to the local bodies under the aforementioned schemes.